

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 136(ND)11
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SH. R.VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: M/s. Navneet Garg V/s.M/s Xilon Trading Pvt. Ltd. & Ors.

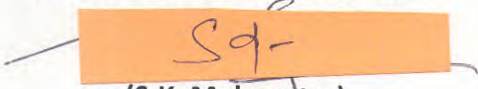
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	P. NAGESH	} ADV.	FOR RESPONDENTS	Sankar Agarwal
2.	SANSKAR AGARWAL			
3.	DHRUV GUPTA			
4.	HARLEEN KAUR	ADV	FOR Petitioner	HKaur

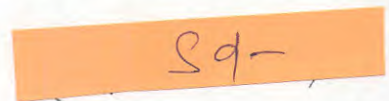
~~Signature~~

ORDER

Both the parties are present. On the request of the parties, matter is adjourned to 02.3.2017.



(S.K. Mohapatra)
Member (Tech.)



(R. Varadharajan)
Member (Judicial)